

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 15/02/2018 (Thursday)

S.No.	File No.	Case Particulars	Purpose
1	390	Ram singh s/o shri kalu Singh (Objection)	Arguments
2	391	Lokesh Khandelwal s/o shri Kishan (Objection)	Arguments
3	392	Shri Devi Singh s/o shri Ram Singh (Objection)	Arguments
4	393	Ramesh Dattak s/o shri Ratan Lal (Objection)	Arguments
5	394	Mahesh s/o shri Bapu Lal Ji (Objection)	Arguments
6	395	Prabhu Bai w/o shri Bhairo Singh (Objection)	Arguments
7	396	Baldev Singh s/o shri Gopal Ji (Objection)	Arguments
8	397	Narayan Singh s/o shri Lal Singh Ji (Objection)	Arguments
9	398	Nathulal s/o shri Bherulal (Objection)	Arguments
10	399	Bhagirath s/o shri Gangaram (Objection)	Arguments
11	309	Synergyone Infrastructure & Projects	Orders
12	307	EXQUISITE INFRASTRUCTURE PVT LTD.	Orders
13	372	Green Fortune Promoters & Developers Pvt Ltd	Orders

*Be added
R.V. Virk
14/2/18*